## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:3512 ANSWERED ON:14.12.2012 COMPLAINTS AGAINST MULTINATIONAL FOOD CHAINS Chavan Shri Harischandra Deoram;Jeyadural Shri S. R.

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government have taken note of the reports about certain multinational food chain serving stale chickens to customers at its outlets recently;

(b) if so, the details thereof;

(c) whether the Food Safety Standard Authority (FSSA) officials have picked up food samples from these outlets on receipt of complaints from the customers;

(d) if so, the details thereof;

(e) whether the Government has taken any punitive action against the said outlet;and

(f) if so, the details thereof and if not, the reasons therefor?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY)

(a) to (f): On 08.10.2012, a complaint was received on the toll free number of Food Safety Commissioner, Kerala regarding the presence of live worms in Kentucky Fried Chicken at its outlet situated in QRS Mall, MG Road, Thiruvanthapuram. Based on the complaint, the Designated Officer, Thiruvanthapuram and team of Food Safety Officers inspected the premises and found the following violations of the Food Safety and Standards (FSS) Act, 2006 and Regulations made thereunder:-

# Chicken fry purchased and partially consumed by one customer was found to contain live worms.

# Frozen chicken dated 12.4.2012 was kept in the freezer.

# Repeated use of oil was noted.

The Designated Officer, Thiruvanthapuram suspended the Food Safety license issued to the shop and ordered to close down the shop temporarily. A notice was also issued to the Food Business Operator for compounding under Section 69 of FSS Act, 2006. But the Food Business Operator approached the Hon'ble High Court of Kerala and obtained orders to reopen the shop with the condition that the petitioner should comply with the requirements of the FSS Act, Rules and Regulations and the liability to maintain the freezer at (-18)ŰC and to keep the premises and kitchen clean etc. with good hygienic conditions.